

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 11.11.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S.No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 124 of 2019 in Competition App. (AT) No. __ of 2019	Central Organisation for Railway Electrification Vs. PPS International	Ashok Singh

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By Order
-sd/-

Assistant Registrar